

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 102
IB-145/2021

IN THE MATTER OF:

M/s. Redster Digital Ltd.(Through its Liquidator) ... Applicant/Petitioner
Versus

ROC ... Respondent

Under Section: 59

Order delivered on 05.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: For Income Tax Deptt - Zoheb Hossain & Parth Semwal, Sr. & Jr. Standing Counsel

ORDER

None appeared for the Applicant. Notice be issued upon the RoC by all modes including the email ID of the RoC. Affidavit of service must be filed in respect of service to RoC within a week. On behalf of Income Tax Deptt., Mr. Parth appeared and accepted the notice. Two weeks time is granted to file the Reply/ Report. List the matter on 24th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)